

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

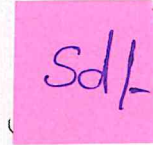
**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 03:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/180/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Green Thumb Agro Pvt Ltd & 8 others

**ORDER**

Mr. Pranav Gopalakrishnan, Ld. Counsel for the Petitioners and Mr. R. Sankaranarayanan, Ld. Sr. Counsel along with Mr. R. S. Sravan Kumar, Ld. Counsel for R2, R3, R4 & R6 and Mr. G.P. Yashvardhan, Ld. Counsel for R7 & R8 present.

List the matter along with CP/184/241/AMR/2019 on 29.04.2024.



**MEMBER JUDICIAL**